


FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
SHIVPRIYA CABLES PRIVATE LIMITED OPERATING IN MANUFACTURING
OF CABLES AT DELHI AND BHIWADI (UNDERGOING CIRP)
(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Shivpriya Cables Pvt. Ltd PAN: AAJCS7155C CIN:U24116DL2006PTC170835
2.	Address of the registered office	518/6-A, GF, Plot No. 73-75, Block No.-1, Gali No-1, Vishwas Nagar, Shahdara Delhi North East DL 110032 IN
3.	URL of website	https://shivpriyacables.com
4.	Details of place where majority of fixed assets are located	F-122-123, Industrial Area Chopanki, Bhiwadi, Alwar, Rajasthan, 301019
5.	Installed capacity of main products/ services	~5,400 km per annum The Capacity depends upon the type and size of cables)
6.	Quantity and value of main products/ services sold in last financial year	Revenue from operations during the FY 2022-23: Rs.7,73,23,084/-
7.	Number of employees/ workmen	19
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	https://drive.google.com/drive/folders/1mJjj33VcX2CWY61sWwB5Tc2LubUbYsWn?usp=sharing
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	https://drive.google.com/drive/folders/1mJjj33VcX2CWY61sWwB5Tc2LubUbYsWn?usp=sharing
10	Last date for receipt of expression of interest	06/03/24
11	Date of issue of provisional list of prospective resolution applicants	13/03/24
12	Last date for submission of objections to provisional list	18/03/24
13	Date of issue of final list of prospective resolution applicants	21/03/24
14	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	26/03/24
15	Last date for submission of resolution plans	25/04/24
16	Process email id to submit Expression of Interest	cirp.shivpriya@gmail.com

Date- February 20, 2024


Kanti Mohan Rustagi
IBBI/IPA-002/IP-N00097/2017-18/10240
F-14, First Floor, Kailash Colony,
New Delhi, 110048.
For Shivpriya Cables Private Limited
(AFA valid upto: 29.01.2025)